

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 43 of 2020

IN THE MATTER OF:

Vikas Kasliwal

...Appellant

Versus

SREI Equipment Finance Ltd.

...Respondent

Present:

For Appellant :

Mr. Abhishek Puri and Mr. V. Siddharth, Advocates

For Respondent :

**Mr. Abhijit Sinha and Mr. Arijit Mazumdar,
Mr. Shambo Nandy, Mr. Saikat Sarkar, Advocates for
R-1
Mr. Neeraj Kr. Gupta, Advocate for R-2
Mr. Arvind Kumar Gupta, Ms. Henna George, Mr.
Ankit Kohli, Ms. Patita Paban Bishwal and Mr.
Srigopal Choudhary, Advocates for Intervener
Mr. Kumar Anurag Singh, Intervener**

O R D E R

(Through Virtual Mode)

09.09.2020 Judgment in Interlocutory Application Nos. 811, 917 and 1587 of 2020 in '**Company Appeal (AT) (Insolvency) No. 1434 of 2019**' is under consideration.

In view of the same, let this appeal be posted 'for orders' on **21st September, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

/ns/gc/